

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).13699/2018

(Arising out of impugned final judgment and order dated 12-12-2017 in WP No. 57797/2017 passed by the High Court Of Judicature At Allahabad)

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 09-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Dr. K.B. Sounder Rajan, Sr. Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. Mahesh Kumar, Adv.
Mr. Meena Sehrawat, Adv.
Mr. Akash Shukla, Adv.

For Respondent(s) Mr. K. M. Natraj, ASG
Mr. Rajat Nair, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Aayush Saklani, Adv.

Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. R.K. Singh, Adv.
Ms. Payal Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Ameet Siingh, Adv.
Mr. Ravi Kumar, Adv.
Mr. Aman, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Hearing be expedited.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR